

***THE ORISSA LOKPAL AND LOKAYUKTAS (AMENDMENT) ACT, 2005**
(ORISSA ACT 12 OF 2005)

[Received the assent of the Governor on the 6th September 2005, first published in an extraordinary issue of the *Orissa Gazette*, dated the 19th October 2005 (No. 1713)]

**AN ACT FURTHER TO AMEND THE ORISSA LOKPAL AND
LOKAYUKTAS ACT, 1995**

BE it enacted by the Legislature of the State of Orissa in the Fifty-sixth Year of the Republic of India as follows :—

Short title and commencement.

1. (1) This Act may be called the Orissa Lokpal and Lokayuktas (Amendment) Act, 2005.

(2) It shall be deemed to have come into force on the 29th day of August, 2003.

Amendment to Second Schedule.

2. In the Orissa Lokpal and Lokayuktas Act, 1995, in the Second Schedule, for the figures "9,000" and "8,000" appearing against the entries Lokpal and lokayuktas respectively, the figures "30,000" and "26,000" shall be substituted.

Orissa Act 8 of 1995.

*For the Bill, see *Orissa Gazette*, Extraordinary, dated the 1st August, 2005 (No. 1231)